

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 14<sup>th</sup> October, 2020*

No.HC.VII-06/2016/ **3753** /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following Selection Grade District and Sessions Judges of the Assam Judicial Service to the post of Super Time Scale District and Sessions Judges in the Scale of Pay of Rs. 70290-1540-76450/- plus other allowances as admissible under the Rules with effect from the date of issuance of this Notification.

Sl. No.	Name of the Officers
1.	Shri Pranjal Das, Special Judge, CBI & NIA, Assam, Guwahati
2.	Shri Sanjeev Kumar Sharma, District and Sessions Judge, Golaghat
3.	Shri Abhijit Bhattacharyya, District and Sessions Judge, Dima Hasao, Haflong
4.	Shri Raktim Duarah, Registrar General, Gauhati High Court, Guwahati
5.	Shri Gautam Baruah, Registrar (Vigilance), Gauhati High Court, Guwahati

By Order,  
*Sd/- Kaushik Kumar Sharma,*  
**JOINT REGISTRAR (VIGILANCE)**

Memo No.HC.VII-06/2016/ **3754 – 3784** /A.

Dated 14.10.2020

**Copy to :-**

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for issuing Pay Slip of the above-mentioned Officers.
3. The District and Sessions Judge,.....
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, No.I,II & III, Kamrup, Guwahati/Cachar, Silchar/ Barpeta/ Dhubri/Nalbari.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.

*Contd.....*

10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT,.....
13. The Special Judge, CBI, Assam, Addl. Court, No.I,II & III, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Shri Pranjal Das, Special Judge, CBI & NIA, Assam, Guwahati.
16. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Golaghat.
17. Shri Abhijit Bhattacharyya, District and Sessions Judge, Dima Hasao, Haflong.
18. Shri Raktim Duarah, Registrar General, Gauhati High Court, Guwahati.
19. Shri Gautam Baruah, Registrar (Vigilance), Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate,.....
21. The Joint Registrar (.....) Gauhati High Court, Guwahati.
22. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
23. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice....., Gauhati High Court, Guwahati.
25. The Administrative Officer (.....), Gauhati High Court, Guwahati.
26. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
27. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.



**JOINT REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**